

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 812/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE PARTIES: M/s. VITS Hotels (Bhubaneshwar) Pvt. Ltd.

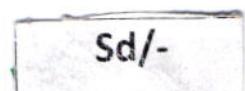
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|--|-----------------------|---|
| 28 | Adv. Rubina Ichan i/b Fortis India Law | Adv. for Applicant |  |

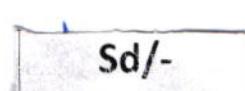
ORDER

CSP No.811/230-232/NCLT/MB/MAH/2017
CSP No.812/230-232/NCLT/MB/MAH/2017
CSP No.813/230-232/NCLT/MB/MAH/2017
CSP No.814/230-232/NCLT/MB/MAH/2017
CSP No.815/230-232/NCLT/MB/MAH/2017
CSP No.816/230-232/NCLT/MB/MAH/2017
CSP No.817/230-232/NCLT/MB/MAH/2017
CSP No.818/230-232/NCLT/MB/MAH/2017
CSP No.819/230-232/NCLT/MB/MAH/2017
CSP No.820/230-232/NCLT/MB/MAH/2017

The Company Petitions allowed.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)